

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B.V.WAGH
COURT 56 ADDL SESSIONS JUDGE
CRIMINAL CAUSE LIST DTD. 02-09-2020

Sr.No.	Case No.	Party Name	Stage	Next date
1	Cr. B.A. No. 1604/2020	Abdul Rehman Abdul Jabbar Shaikh Vs The State of Maharashtra - Dharavi Police Station	Hearing	
2	Email Received from Jail in SC No. 212/2020 Exh.4	The State of Maharashtra - Dadar Rly. Police Station Vs Akbar Sayyed Ahmed Sayyed and other 01	Hearing	
3	MA 485/19 in SC no. 761/2011	State DCB CID Vs Nadeem Nasim Khan @ Sattar And Others	Hearing	

Sheristedar
CR 56